

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.86/(MAH)/2013
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES: Shri Sanjay Bathija

V/s.

M/s. Prasant Properties & Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Sanjay Bathija	Petitioner	Sanjay Bathija
2.	Adv. Abbas Mandriwala. 1/b Ranal-Shah etc	Respondent	[Signature]

ORDER

C.P. No. 86/397, 398/CLB/MB/2013

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for hearing on 31st January,
2017.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Dated: 07.12.2016

sd/-
V. NALLASENAPATHY
Member (Technical)